

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2016
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others
SECTION : 397/398

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. R. VIDHYA SHANKAR ADV. for R1-R5 R. Vidhya Shankar
2. K. RAMESH Counsel for R6
for Ramalingam & Associates R6
3. M. ROSHAN ATT PETITIONERS
for HARISHANKAR MANI M. Roshan Att

ORDER

Counsel for Petitioner present. Counsel for R2 to R5 present. Counsel for R6 present and prayed for time to file counter. The pleadings are to be completed within one week. Matter will be taken up for final hearing. Put up on 24.08.2017 at 10.30 A.M.

sd/-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)